

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:429  
ANSWERED ON:19.12.2000  
CEASEFIRE IN J & K  
A.P. JITHENDER REDDY;SHYAMA SINGH

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government are aware of the ground situation after declaration of the ceasefire in J&K;
- (b) if so, the details thereof;
- (c) whether there are reports that some militant groups have stepped up their acts of violence in the valley;
- (d) if so, the details of incidents of violence which took place thereafter; and
- (e) the steps taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (CH. VIDYASAGAR RAO)

(a)to(e): A statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO PARTS(a)TO(e) OF LOK SABHA STARRED QUESTION NO.429 FOR ANSWER  
19.12.2000

(a)to(d): Yes, Sir. The Prime Minister's peace initiative during Ramzan has been welcomed by a wide cross section of people within J&K and it has generated considerable expectations for the return of peace in the State. Almost all mainstream political parties and sections of local intelligentsia as well as media etc. have appreciated the peace move.

However, the terrorist outfits have rejected the initiative and reiterated their resolve to intensify militant operations. The POK based United Jihad Council called upon militant tanzeems to continue with their violent actions. Though the peace initiative came into force on Nov. 28, 2000, the terrorist groups have continued to resort to violent actions, even as the total number of incidents in J&K registered a decline.

Militancy related violence in J&K for the first fifteen days after cessation of offensive combat operations by security forces from Nov. 28, 2000 compared to 15 days prior to 28.11.2000 indicates that the overall terrorist violence during first 15 days of the peace initiative has shown about 35% decrease. The security force personnel and militants killed have also shown substantial decrease. However, injuries to civilians and security forces have more than doubled during the first 15 days of the peace initiative as compared to 15 days prior to it. This is mainly because of large-scale use of IEDs and grenades by militants at public places, targeting of security forces and other soft targets including surrendered militants.

(e): The security forces have worked out a strategy for the period during which the peace initiatives is in force, which includes continued anti-infiltration operations at the International Border/LOC, protection to minorities, scattered and remote populations protection of vital installations and security camps etc; while at the same time refraining from the initiation of combat operations in the hinterland. Crime as well as law & order issues are also continuing to be dealt with as per existing laws.

The security scenario is being constantly monitored and the security forces have been instructed to remain fully vigilant in order to react appropriately to any hostile action by the militants during the period of the Ramzan peace initiatives.